

ing round the year coaching in 16 sports disciplines, The performance of the trainees in sub-junior and junior competitions in national as well as international competitions in regard to certain disciplines is satisfactory in that a total of 185 Gold, 166 Silver and 114 Bronze medals have been won by the trainees in different disciplines at various sports meets.

(b) and (c). Wrestling is already an identified discipline. Talent scouting in new areas eg. weightlifting (women) in consultation with the concerned State Governments and National Federations is part of the Programme for consolidating the gains of the Scheme.

Akshra Keralam Project

4355. SHRI BHUPINDER SINGH HOODA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the 'Akshra Keralam Project' undertaken in Kerala recently achieved high literacy targets at very low costs;

(b) if so, the details thereof alongwith the costs presently being incurred on other literacy programmes undertaken by the Centre; and

(c) whether, literacy programmes on similar lines are being proposed to be implemented in other States with Central assistance?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). On implementation of the Akshra Keralam Project (the Total Literacy Campaign which concluded with the function held on 18.4.91), the literacy level of the State of Kerala stood at 93.64%.

As against the 22.83 lakh illiterates

identified in the age-group 6-60, the enrolment was 16.47 lakhs. Pending formal auditing of accounts of the Akshar Keralam Project, the per-learner cost has been computed at Rs. 34/-.

For the various TLCs, the per-learner cost is kept under Rs. 70/-

(c) As of March 1992, Eighty-eight TLC projects have been approved (including the entire States of Kerala, Goa and the UT of Pondicherry), These projects are located in the different States and have a coverage of either a total district or part of a district.

New proposals as may be received would be considered after studying the state of preparations made for launching the respective TLC and after scrutinising the strategy proposed to be adopted. The budget of each TLC, as may be approved, is to be underwritten by the Central and State Governments in the ratio of 2:1.

Disposal of Condemned Wagons

4356. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of RAILWAYS be pleased to state:

(a) The number of wagons condemned in the Northern and Western Railways during the last three years, year-wise and division-wise details thereof;

(b) how these condemned wagons are being disposed of and the number of wagons lying idle and in operation separately;

(c) whether the Government have their own wagon breaking yard on the line of ship-breaking yard under the divisions of the said Railways;

(d) if so, the division-wise details thereof; and

(e) whether the Government propose to establish any new wagon breaking yard in the State of Rajasthan?

MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) to (e). A statement is attached.

THE MINISTER OF STATE IN THE

STATEMENT

(a) Wagons condemned during the last 3 years:

Northern Railway

<i>Division/ Workshop</i>	<i>88-89</i>	<i>89-90</i>	<i>90-91</i>	<i>91-92 (upto Feb. '92)</i>
Allahabad	62	39	59	53
Moradabad	10	16	64	28
Lucknow	—	—	79	124
Ferozepur	142	147	184	116
Ambala	18	7	31	28
Delhi	85	28	56	57
Alambagh (W)	903	813	479	427
Jagadhari	1370	1719	1410	1328
Bihaner (WS)	250	223	290	182
Jodhpur (W)	534	422	648	489
Total:	3374	3432	3300	2832

Western Railway

On Western Railway wagons are condemned only by Workshop Incharges (including those recommended by Divisions) and details is as under:

<i>88-89</i>	<i>89-90</i>	<i>99-91</i>	<i>91-92 (upto Jan. '92)</i>
2115	1885	2684	1299